## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Appeal No. 53 of 2017**

Dated: 27<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Alaknanda Hydro Power Co. Ltd. .... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s): Mr. Yashaswi Kant

Mr. Janmali Manikala

Counsel for the Respondent(s): Mr. C. K. Rai

Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R-2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **29.10.2018**.

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk